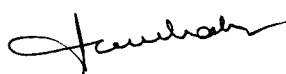


FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SIDDHARTH WORLD TRADE PRIVATE LIMITED

Relevant Particulars		
1.	Name of corporate debtor	SIDDHARTH WORLD TRADE PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	08/03/2008
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies-Goa
4.	Corporate Identity No.	U15202GA2008PTC005652
5.	Address of the registered office and principal office (if any) of corporate debtor	Plot No. 83, Kundaim Industrial Estate, Kundaim, Goa - 403401
6.	Insolvency commencement date in respect of corporate debtor	13/05/2021 (order received on 01/06/2021)
7.	Estimated date of closure of insolvency resolution process	09/11/2021 (180 days from the date of the commencement of the insolvency resolution process i.e. 13/05/2021)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	CA. Sameer Kakar IBBI/IPA-001/IP-P00218 /2017-18/10418
9	Address and e-mail of the interim resolution professional, as registered with the Board	105, Gulmohar Complex, Near Bus Depot, Station Road, Goregaon East, Mumbai-400063. Email:-sameerkakar@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	105, Gulmohar Complex, Near Bus Depot, Station Road, Goregaon East, Mumbai-400063. Email:- ip.siddharthwt@gmail.com
11	Last date for submission of claims	16/06/2021
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es)-Nil
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable



SAMEER KAKAR
INSOLVENCY PROFESSIONAL
IBBI/IPA-001/IP-P00218/2017-18/10418

14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink for forms www.ibbi.gov.in/downloadform.html Physical Address:-Not applicable Authorized representative :- Not applicable
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Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Siddharth World Trade Private Limited on 13/05/2021.

The creditors of Siddharth World Trade Private Limited, are hereby called upon to submit their claims with proof on or before 16/06/2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional :

Date and Place
01/06/2021, Mumbai


CA. Sameer Kakar
Interim Resolution Professional
IBBI/IPA-001/IP-P00218/2017-18/10418

